

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: CENTRAL DETECTIVE TRAINING INSTITUTE, RAMANTHAPUR -**  
Nomination of two Judicial Officers on the subject of **“Cyber Crime and Cyber Law Awareness Training Programme for Judicial Officers”** scheduled to be held from 09.03.2020 to 11.03.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad - **Relief Arrangements - ORDERS - ISSUED.**

**REF:** 1. Letter.No.1-8(5)/MHA-CATP-JO&PP-9/2019-2020/2981, dated 19.12.2019 from the Vice Principal,Central Detective Training Institute, Ramanthapur, Hyderabad.  
2. High Court’s letter ROC.No.1540/SO/2019, dated 20.02.2020.

**ORDER ROC.No.821/2020-B.SPL., DATED:25.02.2020**

**The High Court is pleased to pass the following Orders:**


The following Judicial Officers, mentioned in column number 2, who are nominated to participate in the Training Programme on the subject of **“Cyber Crime and Cyber Law Awareness Training Programme for Judicial Officers”** scheduled to be held from 09.03.2020 to 11.03.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad in the High Court’s Letter 2<sup>nd</sup> cited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Training Programme at Central Detective Training Institute, Ramanthapur, Hyderabad.

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
	(2)	(3)
1)	<b>SRI D.V.NAGESWARA RAO,</b> PrI.Senior Civil Judge, Warangal.	I Addl. Senior Civil Judge, Warangal.
2)	<b>SRI G.PRAVEEN KUMAR,</b> Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Satyam Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.	IX Addl.Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme from 09.03.2020 to 11.03.2020 at Central Detective Training Institute, Ramanthapur, Hyderabad.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

**NOTE:** 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the *Central Detective Training Institute, Hyderabad.*  
2. **The nominated officer are entitled only for actual journey time.**

  
**REGISTRAR (VIGILANCE)**

**To**  
1. The officers Concerned.

2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Vice Principal, Central Detective Training Institute, Ramanthapur, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Prl. District & Sessions Judge, Warangal.
6. The I Addl. Metropolitan Sessions Judge, Hyderabad.
7. The I Addl. District and Sessions Judge, Warangal.
8. The Prl. Senior Civil Judge, Warangal.
9. The I Addl. Senior Civil Judge, Warangal.
10. The Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.
11. The IX Addl. Chief Metropolitan Magistrate, Hyderabad.
12. The Pay and Accounts Officer, Hyderabad.
13. The District Treasury Officer, Warangal.
14. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P. Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

**Spare...**